

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 23.02.2024**

**Misc. Application No. 24 of 2024  
And  
Appeal No. 135 of 2024**

Spectrum Technoprojects Private Limited ..... Appellant

Versus

Securities and Exchange Board of India ... Respondent

Mr. Divyanshu Goyal, Advocate with Mr. Mayank Kapoor, Ms.  
Divya Sharma, Advocates i/b Filfox Law Group for the Appellant.

ORDER :

1. List for admission on March 11, 2024.

Ms. Meera Swarup  
Technical Member

23.02.2024  
PTM